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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Stamp Application No. 619/89. 10A 657/89

Shri Dinesh Chandra Pant. ... Applicant.

V/s.

Union of India & two others Respondents.

Coram: Hon'ble Member(J), Shri M.B.Mujumdar,
Hon'ble Member(A), Shri M.Y.Priolkar.

Appearances:

Mr.Mohan Sudame, advocate
for the applicant.
Mr.V.S.Masurkar, counsel
for Respondent No.1,
Mr.Nilkanth, counsel for
Respondent No.2.
Nobody present for
Respondent No.3.

Oral Judgment:

(Per Shri M.B.Mujumdar, Member(J))

Dated: 4.10.1989

Heard Mr.Sudame for the applicant, Mr.V.S.Masurkar
for Respondent No.1 and Mr.Nilkanth, for Respondent No.2.
Nobody is present for Respondent No.3.

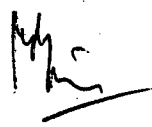
2. The applicant is working as Deputy Conservator
of Forest at Yeotmal. He has filed this application on
12.9.1989 praying that: (1) the impugned selection to the
Super Time Scale of Indian Forest Service may be quashed
and set aside. (2) Respondents be directed to consider the
applicant for promotion to the Super Time Scale of Indian
Forest Service.

3. By order dated 12.9.1989 some interim relief

...2.

was granted to the applicant and the respondent Nos.1 and 2 were directed not to promote Respondent No.3 Mr.S.K.Khetrapal to the Super Time Scale on Indian Forest Service pursuance to Selection Grade in June/July, 1989 without considering the claim of the applicant for promotion. That interim relief was granted pending admission, but by the order passed on 25.9.1989 it is continued till 4.10.1989 i.e. till today. Today the case is fixed for admission and interim relief.

4. Mr.Nilkanth, learned advocate for Respondent No.2 made a statement that Respondent No.2 had sent the name of the applicant to the Board of Establishment for being considered for selection to the Super Time Scale of I.F.S. In view of this statement Mr.Sudame, learned advocate for the applicant stated that the application may be disposed as it no more survives. Accordingly, the application is disposed of with no order as to costs.


(M.Y. PRIOLKAR)
MEMBER (A)


(M.B. MULUMDAR)
MEMBER (J).